

teaching and non-teaching staff, and disbursement of arrears on account of the 6 Central Pay Commission.

#### **Appointment of trained teachers in schools**

2379. DR. JANARDHAN WAGHMARE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is aware of the fact that Mathematics, Science and English are not taught in schools by teachers who have graduated and trained in these subjects causing low acquisition of knowledge; and

(b) if so, what steps will be taken to appoint teachers graduated and trained in Mathematics, Science and English?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) The National Council for Teacher Education (NCTE) prescribes minimum qualification norm for persons to be appointed as school teacher. These norms *inter-alia* prescribe Diploma in Education (D.Ed.) or Bachelor of Education (B.Ed.) as qualification for teaching in elementary schools and B.Ed. for teaching in secondary and senior secondary schools. However, the recruitment and deployment of school teachers are done by the respective school management, including by the States Governments.

The Right of Children to Free and Compulsory Education Act, 2009 provides that person with minimum qualification, as prescribed by the academic authority notified by the Central Government, would be eligible for appointment as a teacher in elementary schools. Those who are already working as teachers but do not possess the prescribed minimum qualification will have to acquire the same within 5 years. Schedule to the Act also provides that all upper primary (classes VI to VIII) schools will have to have subject teachers for science, mathematics, social studies and languages.

#### **Setting up of IIT in Rajasthan**

†2380. DR. PRABHA THAKUR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the survey for opening up of Indian Institute of Technology (IIT) in Rajasthan has been completed;

(b) whether Ajmer has been considered a fit place for setting up of IIT;

(c) if so, the time by when IIT is proposed to be opened; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) On the recommendations of the State Government of Rajasthan, a Site Identification Committee (SIC) of the Ministry of Human Resource Development, visited various locations and found

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†Original notice of the question was received in Hindi.